

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 600
TO BE ANSWERED ON FEBRUARY 04, 2021**

SHORTAGE OF HOUSING

NO. 600. DR. A. CHALLAKUMAR:

Will the Minister of HOUSING AND URBANAFFAIRS be pleased to state:

- (a) whether the Government has undertaken any study in the recent past to find out the shortage of housing especially for lower and medium income categories keeping in view the present demand and availability of houses in the country;**
- (b) if so, the details thereof, State/UT-wise;**
- (c) whether the Government has formulated any plan in this regard; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a)&(b) 'Land' and 'colonization' being State subjects, the primary responsibility of undertaking surveys and assessment about the need for urban dwellings for different segments of the society lies with the State Governments. However, Ministry of Housing and Urban Affairs (erstwhile Ministry of Housing and Urban Poverty Alleviation) constituted a Technical Group (TG-12) on estimation of Urban Housing shortage of the country for the Twelfth Five Year Plan (2012-17). As per the Report of this Committee, the total housing shortage at the beginning of the 12th Plan period i.e. in 2012, was 18.78 million.

After launch of Pradhan Mantri Awas Yojana-Urban (PMAY-U) on 25.06.2015, States/Union Territories (UTs) have been requested to undertake demand survey for assessing demand of housing in urban areas. The assessed demand reported by States/UTs so far is around 112 lakh.

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State-wise Urban Housing shortage estimated by Technical Group on estimation of Urban Housing and Distribution of Housing Shortage and demand assessed by States/UTs under PMAY-U are at Annexure-I.

(c)&(d) Ministry of Housing and Urban Affairs (MoHUA) has been implementing PMAY-U for addressing the housing requirement of eligible beneficiaries of EWS/ Low Income Group (LIG), as per scheme guidelines, in urban areas. Scope of Credit Linked Subsidy Scheme (CLSS) under PMAY-U was extended to include Middle Income Group (MIG) with effect from 01.01.2017. Under the scheme, about 110 lakh houses have been sanctioned so far as per details at Annexure - II.

States/UTs - wise housing shortage estimated by Technical Group (TG-12) on estimation of Urban Housing shortage at the beginning of the 12th Plan period along with Assessed Housing Demand after Validation under PMAY-U

State/UTs	Housing Shortage estimated by Technical Group (TG-12) (in million)	Assessed Housing Demand after Validation under PMAY-U (in million)
Andhra Pradesh*	1.27	2.370
Arunachal Pradesh	0.03	0.012
Assam	0.28	0.130
Bihar	1.19	0.400
Chhattisgarh	0.35	0.254
Goa	0.06	0.005
Gujarat	0.99	0.765
Haryana	0.42	0.300
Himachal Pradesh	0.04	0.015
Jammu & Kashmir**	0.13	0.042
Jharkhand	0.63	0.200
Karnataka	1.02	0.700
Kerala	0.54	0.150
Madhya Pradesh	1.10	0.850
Maharashtra	1.94	1.175
Manipur	0.08	0.046
Meghalaya	0.03	0.007
Mizoram	0.02	0.031
Nagaland	0.21	0.032
Odissa	0.41	0.300
Punjab	0.39	0.100
Rajasthan	1.15	0.300
Sikkim	0.01	0.002
Tamil Nadu	1.25	0.830
Tripura	0.03	0.085
Uttarakhand	0.16	1.500
Uttar Pradesh	3.07	0.050
West Bengal	1.33	0.471
A & N Islands	0.00	0.001
Chandigarh	0.02	0.001
Dadra & Nagar Haveli	0.05	0.005
Daman & Diu	0.01	0.001
Delhi	0.49	0.079
Lakshadweep	0.01	-
Puducherry	0.07	0.015
All India	18.78	11.221

Note: * : Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.

**** : Jammu and Kashmir means the erstwhile State of J&K i.e. the area now comprising the present day UT of J&K and UT of Ladakh.**

Annexure -II

State/UT -wise houses sanctioned under various components of PMAY-U

S. No	States/UTs	Beneficiary Led House Construction (BLC)	Affordable Housing in Partnership (AHP)	In-Situ Slum Redevelopment (ISSR)	Credit Linked Subsidy Scheme (CLSS)	Overall in PMAY-U
1	A&N Island	38	555	-	19	612
2	Andhra Pradesh	16,74,815	3,11,186	1,617	38,851	20,26,469
3	Arunachal Pradesh	5,688	-	1,536	201	7,425
4	Assam	1,20,134	128	108	2,898	1,23,268
5	Bihar	3,38,038	-	11,276	11,403	3,60,717
6	Chandigarh	-	-	-	1,316	1,316
7	Chhattisgarh	1,67,896	75,442	300	19,032	2,62,670
8	UT of DNH&DD	1,424	1,726	-	4,023	7,173
9	Delhi	-	-	-	22,859	22,859
10	Goa	60	-	-	3,499	3,559
11	Gujarat	1,23,333	2,19,646	92,811	3,23,347	7,59,137
12	Haryana	67,411	1,80,879	3,593	26,977	2,78,860
13	Himanchal Pradesh	10,673	-	300	1,237	12,210
14	J&K(UT)	52,210	1,008	-	2,614	55,832
15	Jharkhand	1,37,983	45,235	19,748	9,856	2,12,822
16	Karnataka	2,24,914	3,54,418	23,125	69,876	6,72,333
17	Kerala	1,02,325	774	2,118	19,746	1,24,963
18	Ladakh(UT)	1,347	-	369	61	1,777
19	Lakshadweep(UT)	-	-	-	-	-
20	Madhya Pradesh	5,94,633	1,43,104	10,295	93,266	8,41,298
21	Maharashtra	2,46,472	4,98,249	2,23,506	3,18,384	12,86,611
22	Manipur	49,978	-	-	198	50,176
23	Meghalaya	4,554	-	-	212	4,766
24	Mizoram	34,062	-	142	1,575	35,779
25	Nagaland	30,921	-	1,054	28	32,003
26	Odisha	1,40,816	6,962	18,535	7,167	1,73,480
27	Puducherry	12,706	-	-	1,831	14,537
28	Punjab	76,230	570	1,025	24,938	1,02,763
29	Rajasthan	78,187	43,167	21,908	69,663	2,12,925
30	Sikkim	515	-	-	52	567
31	Tamil Nadu	4,59,056	1,67,328	4,880	68,380	6,99,644
32	Telangana	-	1,53,701	1,198	55,212	2,10,111
33	Tripura	80,544	1,000	3,005	1,650	86,199
34	Uttar Pradesh	15,28,741	1,33,668	8,409	96,324	17,67,142
35	Uttarakhand	13,081	13,180	3,130	11,440	40,831
36	West Bengal	4,45,696	2,394	472	47,369	4,95,931
Grand Total :-		68,24,481	23,54,320	4,54,460	13,55,504	1,09,88,765